

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg, New Delhi 110001**

13th January, 2015

Note

The Principal Bench of the National Green Tribunal presided over by Hon'ble Chairperson Justice Swatanter Kumar disposes of 112 Cases and large number of Miscellaneous Applications by 11 different judgments in a day. Delivered judgments decide important and significant environmental issues more important being directions for cleaning of River Yamuna and its restoration under 'Maily se Nirmal Yamuna Revitalization Plan 2017', mining of minor minerals in the State of Rajasthan, Himachal Pradesh and Karnataka. Directions for collection, disposal of Municipal Solid Waste in the State of Jammu and Kashmir, conditions and directions for installation of Municipal Solid Waste Plant in Srinagar, directed demolition of unauthorized and illegal structures in the CRZ of Goa and rejecting of applications as not maintainable in relation to mining activity in the State of Goa on the Principle of '*res judicate*' and '*Judicial Propriety*'.

All judgments are available on the website of National Green Tribunal. For details, kindly refer to www.greentribunal.gov.in.